

DUR): (a) Yes. Only one offer has been received.

(b) No decision has yet been taken.

FLOWING OF DIRTY WATER FROM NEW DELHI WATER TAPS

*70. SHRI PERATH NARAYANAN NAIR: Will the Minister of HEALTH be pleased to state:

(a) whether Government are aware of the complaints in the Press about the flow of dirty water from water taps in New Delhi on the 10th June, 1959;

(b) whether Government have made any investigation into the matter; and

(c) if so, with what result?

THE MINISTER OF HEALTH (SHRI D. P. KARMARKAR): (a) Yes, Sir.

(b) and (c). No investigation was made by Government but on enquiries made it was found that one of the valves of the water main on Curzon Road was not in order. Repairs were carried out and the water got dirty for a few minutes as it got mixed up with earth.

ESTABLISHMENT OF HEALTH EDUCATION BUREAUS

/SHRI V. PRASAD RAO: *71\SHRI J. V. K. VALLABHARAO:

Will the Minister of HEALTH be pleased to state the number of Health Education Bureaus established so far?

THE MINISTER OF HEALTH (SHRI D. P. KARMARKAR): The Central Government have approved the establishment of Health Education Bureaus with Central assistance during 1959-60 in the following States: —

1. Andhra Pradesh.
2. Bihar.
3. Bombay.
4. Kerala.
5. Madras.
6. Orissa, and
7. West Bengal.

POWER BREAKDOWN IN NEW DELHI

*72. SHRI PERATH NARAYANAN NAIR: Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) whether there were many instances of power breakdown in New Delhi during the months of June and July, 1959;

(b) if so, what were the reasons for these breakdowns; and

(c) what steps have been taken to remedy the situation?

THE MINISTER OF IRRIGATION AND POWER (SHRI J. S. L. HATHI): (a) Yes, Sir.

(b) Dust storms and abnormal growth of load.

(c) The New Delhi Municipal Committee and the Delhi Electric Supply Undertaking of the Delhi Municipal Corporation are arranging to augment the feeders and provide additional bulk supply points. It is expected that the conditions of over loading will disappear as soon as this is accomplished.

LAND REVENUE SETTLEMENT OPERATIONS IN CHAMBA DISTRICT OF HIMACHAL PRADESH

*73. SHRI ANAND CHAND: Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) whether land revenue settlement operations in the Chamba District of Himachal Pradesh have been completed; and

(b) the net increase in annual land revenue that has accrued to Government as a result of this settlement and also the total amount spent on settlement operations?

THE MINISTER OF FOOD AND AGRICULTURE (SHRI A. P. JAIN): (a) Yes, Sir.

(b) The annual land revenue has increased by Rupees one lakh, three thousand, seven hundred and three